GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2555
ANSWERED ON 11.08.2025

POWER GENERATION AND LOAD FLOW THROUGH SOUTHERN GRID IN TAMIL NADU

2555 DR. KANIMOZHI NVN SOMU:

Will the Minister of **POWER** be pleased to state:

(a) whether it is a fact that Government has taken steps to increase the capacity of power generation and load flow through southern grid in the State of Tamil Nadu to match with its increasing power demand in the next three years;

(b) if so, present capacity of power generation in State of Tamil Nadu and the expected increase of power generation in the next three years in the State of Tamil Nadu; and

(c) whether Government has taken adequate steps to encourage and accommodate new private players in power generation especially in the State of Tamil Nadu, if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): The installed generation capacity in the State of Tamil Nadu is 43,107 MW. The following measures have been taken to increase the power generation capacity in the State in next three years:

(i) 3,440 MW of thermal capacity and 500 MW of pumped storage capacity in the state sector are scheduled to be commissioned in the next three years.

(ii) Tamil Nadu will get share of about 2,151.8 MW from the Nuclear projects scheduled to be commissioned in the next three years.

(iii) About 6,000 MW of renewable capacity is scheduled to be commissioned in the state in the next three years.

(iv) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.

Tamil Nadu is well connected with the National Grid through high capacity transmission corridors comprising of 765 kV and 400 kV Extra High Voltage (EHV) AC lines as well as +/-800 kV High Voltage (HV) DC System which facilitates smooth transfer of power through Inter State Transmission System (ISTS) network between Tamil Nadu and other Southern Region States/ National Grid.

Various Inter-Regional links viz. Narendra (SR) – Pune (WR) 765 kV D/c line, Angul (ER) – Srikakulam (SR) 765 kV 2nd D/c line and Bidar (SR) – Parli (WR) 765kV D/c line are in different stages of implementation. These Inter-Regional links shall facilitate in meeting the import requirements of Southern Region including Tamil Nadu during peak demand season of Southern region. The links will also facilitate export of surplus power from Southern Region.

(c): As per the Electricity Act 2003, generation of electricity is a delicensed activity**.**

The Government of India has taken several steps to encourage investment in the power generation in the country, including Tamil Nadu, particularly in renewable sector. These, inter-alia, include the following:

(i) Resource Adequacy Plan indicating the capacity to be tied up by DISCOMs has been prepared for the next ten years. This gives visibility to the generation developers including private players to set up generation capacity in the country including Tamil Nadu.

(ii) Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) from FY 2023-24 to FY 2027-28.

(iii) Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.

(iv) In order to facilitate the integration of large scale renewable generation capacity addition in the country, the Transmission plan i.e. "Transmission System for Integration of over 500 GW RE Capacity by 2030" has been prepared by CEA. This includes the transmission system for evacuation of 8 GW of RE (including 5 GW of off shore wind) in Tamil Nadu, out of which, for 1.5 GW RE capacity, transmission system (ISTS) is already commissioned; for 1 GW (including 0.5 GW offshore wind) RE capacity, transmission system (ISTS) is under implementation and transmission system (ISTS) for evacuation of 5.0 GW RE capacity has been identified and would be taken up for implementation in a phased manner commensurate with the RE capacity addition.

(v) Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.

(vi) Project Development Cell for attracting and facilitating investments in renewable energy sector has been set up in Ministry of New & Renewable Energy.

(vii) Scheme for setting up of Solar parks and Ultra Mega Solar power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.

(viii) "Strategy for Establishments of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.

(ix) Laying of new Transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.

(x) Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy through exchanges.

(xi) The government has approved the Viability Gap Funding (VGF) scheme at a total outlay of Rs. 7,453 Cr for the implementation of Offshore Wind Energy Projects, for the installation of 1 GW of offshore wind energy projects, out of which 500 MW is to be installed off the coast of Tamil Nadu.

Further, the Government of Tamil Nadu has taken following steps to encourage participation of private sector in power generation in the state:

(i) Policies for establishment of Pumped Storage Projects and Small Hydel Projects (from 100 KW to 10 MW) to encourage participation of private developers have been issued by the Government of Tamil Nadu.

(ii) Pumped Storage Projects totaling to 13,500 MW have been envisaged in various locations of Tamil Nadu and are to be established under Public Private Partnership Mode.

(iii) For development of self-identified Pumped Storage Projects and small Hydro Projects, developers have been identified by calling Expression of Interest and the allotment is in process.

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